

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/452/ (IB)/2017
NAME OF THE PETITIONER(S) : STAR BOXES INDIA PVT LTD
NAME OF THE RESPONDENT(S) : MOHAN BREWERIES & DISTELLERIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Hema Shankar
for Anirudh Krishnan

Counsel for Petitioner

Hema Shankar

ORDER

Proxy representing the counsel for petitioner present stating that the senior counsel could not attend before the Tribunal due to personal inconvenience. No representation on behalf of respondent. Counsel for petitioner is directed to send a private notice to the other side for their appearance and for making submissions on the next date of hearing. Time extended at request. Put up on 27.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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